

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF August - 2023

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
	M/S	-	-	-	-	-	-	-	-
	AO	-	-	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3**List of cases in which Electronic Service of process has taken place during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -4**List of total no. of cases randomly allocated during the month**

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
	M/S	-	-	-	-	-
	AO	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5**List of cases in which cases Management Hearing was held during the month**

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
	M/S	-	-	-	-	-	-
	AO	-	-	-	-	-	-
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Contested commercial cases disposed during the month of August, 2023

Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested/settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
	M/S	-	-	-	-	-	-	-	-	-	-	-	-
	AO												
1	High Court of Uttarakhand, Nainital	Dehradun	142 of 2022	Nagar Plika(formerly Nagar Panchayat) Barkot Vs. Dinesh Kumar Singhal	Aditya Pratap Singh Vs. Jayvardhan Kandpal	27.04.2022	yes	01.08.2023	399	Dismissed as infructuous	NA	NA	U/s 13 of Commercial Court's Act
2		1	Arbitration Execution/152/2022	M/s SHRIRAM TRANSPORT FIN. CO. LTD Vs kaviraj	Vijay Prasad	07-12-2022	No	01-08-2023	237	Contested	03-08-2023	2	36

Addl. District Judge, Commercial Court Dehradun	2	Arbitration Exectuion/223/2019	Chandra Prakash Goyal Vs Satya Prakash Goyal	T.S Bindra	09-10-2019	No	05-08-2023	1396	Contested	07-08-2023	2	36
	3	Arbitration Exectuion/222/2020	Chandra Prakash Goyal Vs Satya Prakash Goyal	T.S Bindra	05-02-2020	Yes	05-08-2023	1277	Contested	07-08-2023	2	36
	4	Arbitration /13/2023	Cox Infratect Pvt. Vs Program Director	Vaibhav Jain	10-03-2023	No	05-08-2023	148	Contested	07-08-2023	2	34
	5	Misc Civil/54/2022	Satya Prakash Goyal Vs Chandra Prakash Goyal	Vineet Bakshi	02-11-2022	Yes	05-08-2023	276	Contested	07-08-2023	2	9
	6	Misc Civil/15/2021	Satya Prakash Goyal Vs Chandra Prakash Goyal	Vineet Bakshi	01-04-2021	Yes	05-08-2023	856	Contested	07-08-2023	2	9
	7	Misc Civil/5/2019	Master Handlers. Vs BHEL	Vipin Goyal	14-08-2019	Yes	17-08-2023	1464	Contested	19-08-2023	2	9
	8	Arbitration/60/2022	BSNL Vs Arjun singh Ranghar	Anupama Gautam	02-07-2022	No	18-08-2023	412	Contested	20-08-2023	2	34
	9	Arbitration/61/2022	BSNL Vs Arjun singh Ranghar	Anupama Gautam	02-07-2022	No	18-08-2023	412	Contested	20-08-2023	2	34
	10	Arbitration Execution/100/2023	Sundaram Finance Vs shabad Ali	Sachin Chaudhary	31-03-2023	No	18-08-2023	140	Contested	20-08-2023	2	36

11	Arbitration/61/2020	State of Urrarakhand Vs Dwarika	Ashok Dimri	06-03-2020	No	19-08-2023	1261	Contested	21-08-2023	2	34
12	Arbitration/6/2019	State of Urrarakhand Vs Dwarika	Ashok Dimri	30-08-2019	No	19-08-2023	1450	Contested	21-08-2023	2	34
13	Arbitration/8/2019	State of Urrarakhand Vs Dwarika	Ashok Dimri	30-08-2019	No	19-08-2023	1450	Contested	21-08-2023	2	34
14	Arbitration/8/2019	State of Urrarakhand Vs Dwarika	Ashok Dimri	30-08-2019	No	19-08-2023	1450	Contested	21-08-2023	2	34
15	Arbitration/16/2020	State of Uttarakhand Vs J.K Projects	Girish Joshi	25-01-2020	No	23-08-2023	1306	Contested	25-08-2023	2	34
16	Arbitration/37/2023	Doon Infrasture Vs PWD. State	Sachin Chaudhary	17-05-2023	No	24-08-2023	99	Contested	26-08-2023	2	34
17	Misc Civil/38/2020	Supertech Infrasture Vs State Infrasture	S.K Guprta	10-08-2020	No	28-08-2023	1113	Contested	30-08-2023	2	9
18	Arbitration/4/2020	Rohit Jain Vs the Dehradun Club	M.M Lamba	24-01-2020	No	28-08-2023	1312	Contested	30-08-2023	2	34

**Form 6(i):
Mediation Data during the month**

List of cases received for Pre-Institution Mediation and Settlement during the month, August, 2023

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
		-	-	-	-	-
		-	-	-	-	-
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	16	16	1	14	17
3	DLSA, Bageshwar	2	2	0	1	3
4	DLSA, Dehradun	25	27	0	32	20
5	DLSA, Haridwar	3	0	0	3	0
6	DLSA, U.S. Nagar	0	4	0	0	4

Form 7**Summary of Commercial Cases during the month, August, 2023**

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
	M/S		4	0	0	4
	AO		87	3	1	89
1	High Court of Uttarakhand, Nainital		91	3	1	93
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	1158	104	71	1191

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND

FOR THE MONTH OF August, 2023

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	104	-	-	-	0
No. of appeals filed	-	-	-	-	0
No. of cases pending	1191	-	-	-	91
No. of cases disposed of	71	-	-	-	0